

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1178

ANSWERED ON:09.12.2003

GENERIC MEDICINES

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Union Government is aware of the fact that the reputed pharmaceutical companies are manufacturing medicines in the name of generic medicines;

(b) if so, the details thereof;

(c) whether it is a fact that there is a difference of 60 to 80 per cent in the wholesale and retail prices of generic medicines;

(d) if so, the details thereof and the effective steps taken by the Government to minimize the said price gap and to prevent exploitation of patients; and

(e) the steps taken by the Government against the manufacturers of these medicines?

Answer

THE MINISTER OF STATE IN THE CHEMICALS & FERTILIZERS (DR. CHHATTRA PAL SINGH)

(a) to (e): For a Scheduled formulation, a manufacturer is required to follow the price fixed by the Government in accordance with the provisions of the Drugs (Prices Control) Order, 1995. Prices of Non-Scheduled formulations are fixed by the manufacturers themselves keeping in view the various factors like cost of production, marketing / selling expenses, R&D expenses, trade commission, market competition, product innovation, product quality etc. The Government takes corrective measures where the public interest is found to be adversely affected.

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